

**NATIONAL COMPANY LAW TRIBUNAL  
INDORE BENCH AT AHMEDABAD  
COURT 1**

TP/MP/ 36 of 2019 [TP/MP/ 111 of 2016 in (CP 79 of 2015)]

**Coram: MADAN B. GOSAVI, MEMBER (JUDICIAL)  
VIRENDRA KUMAR GUPTA, MEMBER (TECHNICAL)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING THROUGH VIDEO CONFERENCING BEFORE THE  
INDORE BENCH AT AHMEDABAD OF THE NATIONAL COMPANY LAW TRIBUNAL ON 11.12.2020**

**Name of the Company:**

Rajiv Nahar & Ors

V/s

Aeon Housing Pvt Ltd & ors

**Section:**

397-398 of the Companies Act

**ORDER**

No one appeared for the Petitioner and also for the Respondent.

Matter to appear for further consideration on 25.02.2021.

**(VIRENDRA KUMAR GUPTA)  
MEMBER (TECHNICAL)**

Dated this the 11th day of December, 2020

**(MADAN B GOSAVI)  
MEMBER (JUDICIAL)**